

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 & IA NO. 153 OF 2016**

**Dated: 13<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Odisha Power Transmission Corporation Ltd. ...Appellant(s)**

**Vs.**

**M/s Jindal Stainless Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R. K. Jain  
Mr. R K Sharma for R-1

Mr. Rutwik Panda  
Ms. Anshu Malik for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **05.09.2017**.

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/hks*